

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA/TA/MP. No. /199

Jagdish Pd. Jangid Versus Union of India & Others

Date of Order	Orders
13.2.95	<u>MA 52/95(CA499/94)</u> Shri K.L. Thawani, Counsel for the applicant. Shri M. Rafiq, Counsel for the respondents. This MA for permission to file rejoinder is accepted. Rejoinder be filed within 15 days. MA stands disposed of accordingly. <i>Sd/-</i> (C.P. SHARMA) MEMBER (A) <i>Sd/-</i> (GOPAL KRISHNA) MEMBER (J) TRUE COPY ATTESTED <i>[Signature]</i> Section Officer (Judicial) Central Administrative Tribunal Jaipur Bench, JAIPUR

